

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:942
ANSWERED ON:29.11.2012
POWER REFORMS
Thamaraiselvan Shri R.

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to make a law to hold State Power Distribution Companies accountable for implementing power reforms;
- (b) if so, the details thereof; and
- (c) the reaction of the State Governments thereto?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) : Government of India has approved the scheme for Financial Restructuring of State owned Distribution Companies for financial turnaround by restructuring their debt with support through a Transitional Finance Mechanism by the Central Government.

The scheme is effective from the 5.10.2012 and would remain open upto 31st December, 2012, or as extended by the Government of India. One of the conditions of the schemes stipulates the preparation of draft model legislation on State Electricity Distribution etc. Responsibility Bill.